

S.No.7

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
04-07-2024 AT 10:30 AM**

CP No. 21/241/HDB/2022
u/s. 241 of Companies Act, 2013

IN THE MATTER OF:

Mrs. Rama Lakshmi & 2 other's

...Petitioner

AND

M/s. Sneha Vinyl Products Pvt Ltd. & 9 others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Since, the Tribunal is engaged in disposal of 2019 matter, orders in this company petition **deferred till 25.07.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)